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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 122/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 27/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples International and Services Pvt. Ltd.

Section of the Companies Act: Section 397-398, 58-59, 235(2), 237(b) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Harmesh Novidu Adv. Org. Petitioned Live 1

2. Mr. Kurnal P. Vaishman Adv.

3. S.K. Bala PCB Responded 1

4. L. J. Calami New. Respected Les. No. 2

5. Amalpushly Shroti Adv.

## ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Respondent No.1. Learned Advocate Mr. L.J. Golani present for Respondents.

In view of pendency of IA 194/2017 and IA 260/2017.

List the matter on 14.12.2017.

TANORAMA KIJ

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of November, 2017.